

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

...Appellants

Versus

Gireesh Kumar Sanghi & Ors.

...Respondents

Present:-

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Ms. Ayushi
Khanganshi, Mr. Lakshya Kampani and Mr. Rajbhushan
Shinde, Advocates.**

**For Respondent: Mr. Alisha Chopra, Advocate for R-1 to R-5.
Mr. Aditya Gambhir R-10.**

ORDER
(Virtual Mode)

10.12.2020 Learned Counsel for both sides are present. From the perusal of the Order dated 13.10.2020, Mr. Aditya Gambhir, Advocate for Respondent No. 10 appeared on that date and made submissions that he is supporting the case of the Appellant.

The matter was adjourned to 26.11.2020, direction was given to file 'Notes of Written-Submissions' to both sides.

Record shows that Written-Submissions on behalf of the Appellant was filed on 08.12.2020 and Written-Submissions on behalf of the Respondent Nos. 1 to 5 & 9 were filed on 03.12.2020.

Learned Counsel for Respondent No. 10 submits that now he proposes to file Reply-Affidavit and prays for two weeks. Prayer allowed.

List the Appeal 'For Admission (After Notice)' on **07th January, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)